

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
WELLWORTH SECURITIES LIMITED (“WSL”)**

(Regd. Office : Gut No. 74, Farola, Paithan Road, Aurangabad – 431 005, Maharashtra)

Further to the Public Announcement (“PA”) dated March 5, 2007 to the shareholders of WSL issued by VC Corporate Advisors Pvt. Ltd., (“VCAPL” or “Manager to the Offer”) on behalf of, Mr. Sandeep Jhaveri & Mrs. Rajul S. Jhaveri (“Acquirers”) pursuant to Regulation 11(2) and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto (“Regulations”), the shareholders of WSL are requested to note the following amendments with respect to the PA:

- 1. Para 1(o) has been inserted to include :** The Offer will not result in change in control of WSL. No change in the Board of Directors of WSL is contemplated by the Acquirers, consequent to this acquisition.
- 2. Para 3(a) should be read to include :** Upon receiving of Company Law Board order copy dated 20.03.2007, the registered office and communication address including phone nos. of WSL has been changed from 5, Jatindra Mohan Avenue, Kolkata- 700 006, Tele-Fax: 033-2274 4920 to Gut No. 74, Farola, Paithan Road, Aurangabad – 431 005, Maharashtra, Phone No. : 02431 251661/62, Fax : 02431 251661 w.e.f. March 20, 2007.
- 3. Para 4(b) should be read to include :** The Acquirers have plans to consolidate their shareholding in the Target Company. The Target company is presently engaged into Fund based and Investment related activities. Barring unforeseen circumstances, the Acquirers are confident of ensuring growth. The Acquirers intend to infuse fresh funds into the company to expand its fund based and Investment related activities.
- 4. The Original and Revised Schedule of major activities pertaining to the Offer is as under :**

Activity	Original Date& Day	Revised Date & Day
Date of Public Announcement	05.03.2007 (Monday)	05.03.2007 (Monday)
Specified date (for the purpose of determining the names of shareholders to whom the Letter of Offer will be sent)	16.03.2007 (Friday)	16.03.2007 (Friday)
Date by which the Letter of Offer will be dispatched to shareholders	16.04.2007 (Monday)	28.06.2007 (Thursday)
Date of Opening of the Offer	23.04.2007 (Monday)	04.07.2007 (Wednesday)
Date of Closing of the Offer	12.05.2007 (Saturday)	23.07.2007 (Monday)
Last Date for a Competitive Bid	26.03.2007 (Monday)	26.03.2007 (Monday)
Last Date for revising the Offer Price / No. of Shares	02.05.2007 (Wednesday)	12.07.2007 (Thursday)
Last Date for withdrawal of acceptance by shareholders who have accepted the Offer	08.05.2007 (Tuesday)	18.07.2007 (Wednesday)
Date of communicating rejection / acceptance and payment of consideration for applications accepted.	26.05.2007 (Saturday)	06.08.2007 (Monday)

Please further note that the registered office and communication address including phone nos. & e-mail address of VC Corporate Advisors Private Limited, Manager to the Offer has been changed to one as mentioned below w.e.f. March 24, 2007.

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

(Contact Person: Tanmay Kumar Saha)

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Place: Kolkata

Date : 22.06.2007